

**GOVERNMENT OF INDIA  
PANCHAYATI RAJ  
LOK SABHA**

UNSTARRED QUESTION NO:1931  
ANSWERED ON:08.03.2013  
MONITORING COMMITTEE UNDER BACKWARD REGION GRANT FUND  
Choudhary Shri Harish;Laguri Shri Yashbant Narayan Singh

**Will the Minister of PANCHAYATI RAJ be pleased to state:**

- (a) whether the Government has not included public representatives in Monitoring Committee under Backward Region Grant Fund (BRGF);
- (b) if so, the details thereof and the reasons therefor; and
- (c) the mode of monitoring of the same in the absence of public representatives along with the provisions made therein in this regard?

**Answer**

MINISTER OF PANCHAYATI RAJ (SHRI V. KISHORE CHANDRA DEO)

(a) & (b): As per the Guidelines for the Backward Regions Grant Fund (BRGF) Programme, there is no provision for Monitoring Committee of public representatives.

(c): Under the Guidelines, there is a provision for a Review Committee at the District level, to be constituted by the District Planning Committee which is to be chaired by Chairpersons of the Panchayats at District/Intermediate levels and Urban Local Bodies (ULBs). The guidelines provide for audit of works through the Review Committee at District level and Social Audit at the Panchayat Levels. The monitoring of BRGF Programme is also done through periodical Physical and Financial Progress Reports, Utilisation Certificates, Audit Reports etc. submitted by the States.